GOVERNMENTOF INDIA MINISTRY OF FINANCE DEPARTMENTOF FINANCIAISERVICES LOK SABHA UNSTARRED QUESTION NO.1314 TO BE ANSWEREDON THE 22ND December 2017/ Pausha 1, 1939 (SAKA) Recapitalisation Plan for State Run Banks

1314. SHRI RATTANLAL KATARIA: SHRI JAIPRAKASHNARAYANYADAV:

Willthe Ministerof FINANCEbe pleased to state:

(a) whether the Governmenthave approved a recapitalisation plan for State run banks to the tune of Rs. 2 lakhcrore, if so, the details thereof;

(b) whether this massive recapitalisation help to solve the Non-PerformingAssets problem faced by the Public Sector Banks, if so, the reasons therefor;

(c) whether this recapitalisation plan will prove critical for revitalising India's growth momentum if so, the details thereof;

(d) whetheran amount of more than 23 lakh crore have been lost by the banks due to fraud during the year 2016-17, if so, the action taken by the Government hereto;

(e) whether a large number of bank customers are being duped of their money due to cyber crimes, ifso, the details thereof; and

(f) whether the Government has decided to take suggestions from cyber expert to stop cyber crime, if so, the details thereof?

ANSWER

The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

(a) to (c): With a view to ensure that Public Sector Banks (PSBs) remain adequately capitalised to support economic growth and remain complianton regulatory parameters, Governmenthas recently announced decision to recapitalise PSBs to the tune of Rs. 2,11,000 crore, through recapitalisation bonds of Rs. 1,35,000 crore and budgetary provision of Rs. 18,139 crore under Indradhanush plan over two financial years, and the balance through capital raising by banks from the market.

(d): The Reserve Bank of India (RBI) has informed that as per Fraud MonitoringReports submitted by Scheduled CommercialBanks and select financial institutions, the amount lost on account of frauds during 2016-17 was Rs. 16,789 crore.

(e): RBI has apprised that it does not have any information in this regard.

(f): An inter-disciplinaryStanding Committee on Cyber Security has been constituted by RBI, comprising,*inter alia*, of academia,InformationSecurityaudit / forensic / cybersecurityexperts. The committee reviews, *inter alia*, threats inherent in the existing or emerging technology, and suggests appropriate policy interventions to strengthen cybersecurity and resilience framework in the banking system.
